

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 616  
IB-2340(ND)/2019  
IA/1542/2024

**IN THE MATTER OF:**  
**M/s. Pooja Finelease Ltd.**

...PETITIONER

**Vs**

**M/s. Auto Needs (India) Pvt. Ltd**

...RESPONDENT

**Section**  
**U/s 7 of IBC, 2016**

**Order delivered on 10.04.2024**  
**HYBRID HEARING (PHYSICAL & VC)**

**Coram:**  
**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

<b>For the Petitioner/Financial Creditor</b>	<b>:Mr. Rajendra Beniwal and Ms. Shivangi Ghosh, Advocates</b>
<b>For the Applicant</b>	<b>:Ms. Shivangi Ghosh, Mr. Rajendra Beniwal, Ms. Richa and Mr. Saksham Solena, Advs.</b>
<b>For the Respondent/Corporate Debtor</b>	<b>:Mr. M.P Sahay, Ms. Awanitika And Mr. Sachin Kharb, Advs.</b>

**ORDER**

**IA/1542/2024**

List the matter on **13.05.2024**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Mahendra Khandelwal)**  
**Member (J)**